

(B)
BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH

O.A. 25/89

Shashikant C. Desai,
Sub-Oversear Mistry,
under Deputy Chief Engineer
(Survey & Construction, V.B.,
Churchgate,
Bombay - 400 020.

.. Applicant

vs.

1. Union of India
through
General Manager,
Western Railway,
Churchgate,
Bombay - 400 020.

2. Chief Engineer (Survey &
Construction)
Western Railway,
Churchgate,
Bombay - 400 020.

3. Deputy Chief Engineer,
(Survey & Construction) V.B.,
Churchgate,
Bombay - 400 020.

.. Respondents.

Coram: Hon'ble Member (J) Shri M.B. Mujumdar
Hon'ble Member (A) Shri M.Y. Priolkar

Appearance:

1. Mr. G.S. Walia
Advocate for the
applicant

2. Mr. Dinesh Shah
Advocate for the
Respondents.

ORAL JUDGMENT:
(Per M.B. Mujumdar, Member (J))

Date: 10.3.1989

Present Mr. Walia, for the applicant and
Mr. Dinesh Shah for the respondents.

Mr. Walia states that the impugned order of
reversion of the applicant dtd. 24.11.1988 is now
cancelled by the respondents by their order dtd. 9.3.89.
Hence Mr. Walia requests permission to withdraw ~~the~~
this application.

O.A. 25/89 is disposed of as withdrawn with no
order as to costs.

(M.Y. PRIOLKAR)
Member (A)

(M.B. MUJUMDAR)
Member (J)